IN THE HIGH COURT OF JHARKHAND AT RANCHI
B. A. No. 340 of 2021
....

Rajmal Tudu …. Petitioner

Versus

The State of Jharkhand .... Opposite Party

....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Chandrajit Mukherjee, Adv.
For the Opposite Party : Mr. Ashok Singh, Addl. P. P.

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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04/25.03.2021 As prayed for by the learned counsel for the petitioner, put up this case on 19.04.2021.

(Rajesh Kumar, J.)

Kamlesh/